

Declaration of Assets and Liabilities

Year :- 2024-25

I Abhinandan Kumar Karn, son of Sri Ratan Prasad Karn, aged 31 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Sweta Nidhi	Dependant-1 Usha Devi (Mother)	Dependant-2 Ratan Prasad Karn (Father)
(i)	Cash	10000 /-	14000 /-	6500 /-	2500 /-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM-7400 SBI SAMASTPUR - 2400	SBI - Madhubani 200100.00	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ICICI Prudential Life Insurance 30800.00 yearly for 10 yrs	LIC 11000 yearly	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—
(vi)	Jewellery (give details of weight and value)	25 gm Gold	Gold - 85 gm Silver - 1 kg	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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Sr. No.	Description	Spouse Sweta Nidhi	Dependant-1 Usha Devi (Mother)	Dependant-2 Ratan Prasad Karn (Father)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	Joint with family
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	Joint with family
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	Joint with family
(v)	Others (such as interest in property)	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.24
(a)	(i) Loans from Banks	SBI Bm	384000.00
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—
	(d) dues to departments	—	—

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	dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_____	_____
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DDY PK 2647 R	_____
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_____	_____
	(iii) Sales Tax [Only in case of proprietary business]	_____	_____
	(iv) Property Tax	_____	_____

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Abhinandan Kumar Karn.

Name of Employee: **ABHINANDAN KUMAR KARN**

Place: **Patna**

Designation: **Office Attendant**

Date: 17.02.25

Department: **Bihar Legislative Assembly**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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